

Title: Need to reconsider the move to merge/curtail centrally-sponsored Schemes.

SHRI K.H. MUNIYAPPA (KOLAR): Sir, I would like to draw the attention of the Government towards the reported move to merge/curtail many Centrally-sponsored Schemes under various Ministries for reasons of overlapping.

Many NGOs are functioning in my constituency and are beneficiaries of grants released under such schemes. Mostly, these are under Ministry of Social Justice and Empowerment, Department of Women and Child Development, and Ministry of Tribal Affairs. NGOs are doing a good job, whose work is constantly monitored by the sponsoring Ministries. I have observed that there are delays on the part of sponsoring Ministries to release funds in time, putting much strain on the NGOs who have no sources to carry on the work without funds for basic sustenance.

Instead of curtailing such scheme allocations by merger or scrapping, it would be better to ensure better co-ordination among the sponsoring Ministries through an inter-ministerial nodal committee to ensure that no NGOs receive grants from more than one Ministry for a particular project.

I urge the Central Government to review the proposal and maintain the *status quo* on the issue.

(ends)